

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 28-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	Misc 2/2012 (ARGUMENTS.) IA/1/2012		RAJANNA.D.K Vs KAKANNA.D.S	SOMASHEKARAI AH
2	O.S. 233/2015 (ARGUMENTS.) IA/1/2015		Ravi R Vs Ramaiah D	POOJAPPA J.
3	O.S. 1329/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018 IA/3/2018		Kum. Deekshitha Vs Rudrappa C	V Vishwanath
4	O.S. 1330/2018 (ARGUMENTS.) IA/1/2018		Ashwathanarayanawami Vs Krishnappa C M	Mohan Reddy T A and Manjunatha A
<u>12:00 P.M - 1:00 P.M</u>				
CROSS EXAMINATION OF DW				
5	O.S. 1241/2011 (EVIDENCE.)		RAJANNA Vs VENKATESH	SOMASHEKARAI AH Malleshaiah
6	O.S. 1161/2014 (EVIDENCE.) IA/1/2014		Francis Vs Theresamma	M J Alva
CROSS EXAMINATION OF PW				
7	O.S. 931/2013 (EVIDENCE.) IA/1/2013		Annaiah Naidu Vs Swaroop.S	P.Thulasipathi Naidu
DEFN EVIDENCE				
8	O.S. 1043/2012 (EVIDENCE.)		MS Varshitha Enterprises Vs MS Syngenta India limited	H.V. MANJUNATHA
<u>3:00 P.M - 4:00 P.M</u>				
PLNTF EVIDENCE				
9	O.S. 1687/2015 (EVIDENCE.) IA/1/2015		Ramakka Vs Nagaraja	Babu
FUTHER CHIEF OF pw				
10	O.S. 827/2013 (EVIDENCE.) IA/1/2013		Swetha.M Vs M.G.Naik	N.Nagaraju
ADDL. ISSUES				
11	O.S. 1352/2012 (ISSUES.) IA/1/2012		Lakshamma Vs Channahanumakka	N.Rajkumar
DRAFT ISSUES				

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	O.S. 926/2018 (ISSUES.) IA/1/2018 IA/2/2018		Kamaraju K Vs Sathyanarayana Y N	s v ramachandrappa
Cases listed below are adjourned due to Covid 19				
13	O.S. 1481/2012 (SUMMONS)	16-10-2020	patalappa Vs Srinivasareddy	M.V.venkatesh
14	O.S. 670/2014 (SUMMONS) IA/1/2014	16-10-2020	Rajendrareddy K Vs Bhavana P	Pramod R
AWAIT ORDERS				
15	O.S. 1399/2013 (SUMMONS) IA/1/2013 IA/2/2013	16-10-2020	Puttathyamma Vs Rajashekaraiah T	
AWAIT SUMMON/NOTICE				
16	EX 79/2012 (SUMMONS) IA/1/2012	16-10-2020	K.Vasudevan Vs Mylaraiah.C.N	NANJUNDA SWAMY. N
17	O.S. 1538/2014 (SUMMONS) IA/1/2014	16-10-2020	Parvatheesha Vs Venkatesh A	S P
18	O.S. 1641/2014 (SUMMONS) IA/1/2014 IA/2/2014	16-10-2020	Muniyamma Vs Muninanjamma	S. Vema Reddy
STEPS				
19	O.S. 1476/2013 (SUMMONS) IA/1/2013 IA/2/2013	16-10-2020	Pramila Vs Sidda Reddy A alias Siddaiah Reddy	V P S
SUMMONS				
20	O.S. 613/2020 (SUMMONS) IA/1/2020	16-10-2020	MANJUNATH M Vs MANJULA M	K Suresh
21	FDP 34/2018 (NOTICE) IA/1/2018	16-10-2020	Sarojamma Vs Jayashree M	Jitendra Varma
22	FDP 44/2018 (NOTICE)	16-10-2020	SIDDAPPA Vs NINGAMMA	MALI PATIL D. S.
23	M.C. 139/2018 (APPEARANCE OF PARTY)	16-10-2020	Belzia J Vs Ruban beschi D.	K.G. sudhakar

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESH PADIYAR
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 28-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1416/2019 (HEARING) IA/1/2019		Anand B K Vs Krishnappa	Harish K A
2	O.S. 681/2020 (HEARING) IA/1/2020		NARASIMHA MURTHY K Vs NAGARAJ M	VENKATESH PRASAD K
3	FDP 9/2020 (FIRST HEARING)		VIJAYASHREE R Vs JAYALAKSHMI	GOWRI SHANKAR S
<u>12:00 P.M - 1:00 P.M</u>				
4	O.S. 1095/2018 (HEARING) IA/1/2018		Kishore S N Vs Suryanarayana	Satish A C
5	O.S. 1809/2018 (HEARING) IA/1/2018		SUDHAKAR REDDY Vs NANJAMMA	VIJAYA KUMAR R
6	O.S. 146/2019 (HEARING)		Muniyamma Vs Gundappa	B Siddaveeraiah
<u>3:00 P.M - 4:00 P.M</u>				
7	M.C. 69/2020 (SUMMONS)		Rohit Mathur Vs Nil	Sumaiya Rahman
8	O.S. 152/2019 (HEARING) IA/1/2019 IA/2/2019		Yashas Gowda B Vs Bachegowda H J	Satish B
9	M.C. 139/2020 (FIRST HEARING)		MAMATHA K M Vs VEERANNA K N	D.P.NARASIMHAMURTHY
FURTHER ARGUMENTS				
10	O.S. 685/2017 (ARGUMENTS.) IA/1/2017		Thayappa Reddy Vs CHIKKATHAYAMMA	Moon Light Law Ass.
11	M.C. 319/2019 (APPEARANCE OF PARTY)		Sahana Raj Vs NIL	Apoorva G
12	O.S. 200/2020 (ORDERS.) IA/1/2020 IA/2/2020		Chandru V D Vs The Thasildar	B E Ravi Kumar
Cases listed below are adjourned due to Covid 19				
13	M.V.C. 96/2017 (SUMMONS)	13-10-2020	Lakshman Kumar Vs Kumaraswamy K V	G.S.D
14	O.S. 1624/2017 (SUMMONS) IA/1/2017	13-10-2020	Susheela Vs Chikka Abbaiappa	

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESH PADIYAR
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 28-07-2020

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15	O.S. 1655/2017 (SUMMONS) IA/1/2017 IA/2/2017	13-10-2020	Chinnappa Vs Munivenkatamma	Venkatesh M.T
16	O.S. 57/2018 (SUMMONS) IA/1/2017 IA/2/2017 IA/3/2017	13-10-2020	NANJAMMA Vs B P ANANTHARAJU	R.B.SADASIVAPPA
17	O.S. 75/2018 (SUMMONS) IA/1/2018 IA/2/2018	13-10-2020	Usha Ramachandra Vs Muninarasimha Reddy	Ravindra Babu
18	O.S. 363/2018 (SUMMONS) IA/1/2018	13-10-2020	Kanakamma M Vs Puttamma	Babu
19	O.S. 532/2018 (SUMMONS) IA/1/2018	13-10-2020	Shivaraja Vs Anjinappa	G D Harisha
20	Misc 40/2018 (SUMMONS)	13-10-2020	Chinnappa Reddy, Since dead by LRs Venkataswamy Reddy Vs Venkataswamy	C M Kempegowda
21	M.A. 45/2018 (SUMMONS) IA/1/2018	13-10-2020	Indiramma Vs Muruges P	Madhukar M Deshpande
22	M.A. 46/2018 (SUMMONS) IA/1/2018	13-10-2020	Indiramma Vs Muruges P	Madhukar M Deshpande
23	R.A. 45/2018 (SUMMONS) IA/1/2018	13-10-2020	Ramya Vs Saraswathi	R Kantharaju
24	Misc 53/2018 (SUMMONS) IA/1/2018	13-10-2020	Lakshamma Vs Byamma	C R Bhaskara
25	O.S. 865/2018 (SUMMONS)	13-10-2020	Rajanna Vs Yashoda M	BABU
26	O.S. 871/2018 (SUMMONS) IA/1/2018	13-10-2020	Muniyamma Vs Manjula	M D Basavanna
27	O.S. 882/2018 (SUMMONS) IA/1/2018	13-10-2020	Nagaraju M Vs Munimallappa	Guruswamy
28	O.S. 942/2018 (SUMMONS) IA/1/2018	13-10-2020	Makam Naranappa Sons R/by M S Rajesh Vs Priya	Makam law associates
29	O.S. 949/2018 (SUMMONS) IA/1/2018	13-10-2020	Manju Ramaswamy H Vs Anupama Paran Jyothi W.A.	N Nagaraj

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESH PADIYAR
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 28-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 1044/2018 (SUMMONS)	13-10-2020	Bharathi C Vs Laxmiprasad	Ramareddy M
31	FDP 25/2018 (SUMMONS) IA/1/2018	13-10-2020	Devaraj Vs Munirathnamma	A Vishwanath
32	O.S. 1113/2018 (SUMMONS) IA/1/2018	13-10-2020	Rajesh M S Vs Venkatesh	Makam Nagaraja Gupta
33	O.S. 1143/2018 (SUMMONS) IA/1/2018 IA/2/2018	13-10-2020	Ammayamma A M Vs Subbarayappa A M	K B J
34	O.S. 1184/2018 (SUMMONS) IA/1/2018	13-10-2020	Munirathna K Vs Vajrappa	M K Shivaram
35	Misc 132/2018 (SUMMONS)	13-10-2020	Venkatamma Vs Rajanna	RGH
36	Misc 135/2018 (SUMMONS)	13-10-2020	MUNIRAJU R Vs KRISHNAPPA.B.P	BABU
37	Misc 139/2018 (SUMMONS) IA/1/2018	13-10-2020	Bramarambha Vs The Commissioner BDA	Srikanth B
38	O.S. 1334/2018 (SUMMONS) IA/1/2018	13-10-2020	Thimmakka Vs Pujari Peddanna	G S Shivakumar
39	O.S. 1417/2018 (SUMMONS) IA/1/2018	13-10-2020	Girikumar M Vs Nagaraja M G	T V T
40	O.S. 1465/2018 (SUMMONS) IA/1/2018	13-10-2020	KRISHNAMURTHY.K.G Vs MANOJ.I.M.MAGDUM @ MANOJ ISHWAR MAGDUM	Seshagiri Rao T
41	O.S. 1483/2018 (SUMMONS)	13-10-2020	Mahendra Vs Mahadeva	K S Vijayakumar
42	R.A. 94/2018 (SUMMONS) IA/1/2018 IA/2/2018	13-10-2020	JACOB C Vs CHINNAMMA	D L R
43	O.S. 1510/2018 (SUMMONS)	13-10-2020	JAYADEVA.T.K Vs SRINIVAS.D.M	M J Alva
44	O.S. 1520/2018 (SUMMONS) IA/1/2018 IA/2/2018	13-10-2020	Dhanalakshmi Vs Yallappa	H S Girish Reddy

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESH PADIYAR
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 28-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	Misc 183/2018 (SUMMONS)	13-10-2020	Sharada Builders and Developers Vs Hanumappa	G R A
46	O.S. 1853/2018 (SUMMONS) IA/1/2018 IA/2/2018	13-10-2020	NUTHAN REDDY S Vs SHAKUNTALAMMA	SRINIVASAN S V
47	O.S. 1862/2018 (SUMMONS) IA/1/2018	13-10-2020	Goutham Chand B Vs Kanthamma	NAGAI AH
48	O.S. 1897/2018 (SUMMONS) IA/1/2018	13-10-2020	NAGESH Vs LAKSHMAMMA	PADMANABHA
49	O.S. 1923/2018 (SUMMONS) IA/1/2018	13-10-2020	KRISHNA REDDY Vs NAGARAJU	SUNITHA M
50	O.S. 46/2019 (SUMMONS) IA/1/2019	13-10-2020	Ullurappa M Vs Basavaraju	M Ramachandragowda
51	O.S. 55/2019 (SUMMONS) IA/1/2019	13-10-2020	Girijamma Vs Mudduraju	B Manjunath
52	Misc 27/2019 (SUMMONS) IA/1/2019	13-10-2020	Hanumantharaj Vs Nagaraj B	K V V
53	O.S. 362/2019 (SUMMONS) IA/1/2019	13-10-2020	Srinivasa Reddy Vs Chinnareddy	Y V Radhakrishna
54	O.S. 390/2019 (SUMMONS) IA/1/2019	13-10-2020	Fatimunnissa Vs Tahera	K V S
55	Misc 57/2019 (SUMMONS) IA/1/2019	13-10-2020	Nirmala Vs Nagamma	C S K
56	P and SC 9/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	13-10-2020	Anusuyamma Vs Deepika	Pradeep M
57	M.C. 8/2015 (EVIDENCE.) IA/1/2015	13-10-2020	Rukmini alias Roopa Vs Blakrishna	K B R
58	O.S. 524/2015 (EVIDENCE.) IA/1/2015	13-10-2020	Munikadiramma Vs Chikkaputtappa	MUNIRAJU K N
59	O.S. 582/2015 (EVIDENCE.) IA/1/2015 IA/2/2015	13-10-2020	Vishwanatha V Vs Veeranna M	K.JAGADESH

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
GANESH PADIYAR
I ADDL.SENIOR CIVIL JUDGE
Cause List Date: 28-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
60	O.S. 931/2015 (EVIDENCE.) IA/1/2015	13-10-2020	Meena Vs The Chief Secretary to Government	NYLARIAAH ASSOCIATES
61	O.S. 963/2015 (EVIDENCE.) IA/1/2015	13-10-2020	Kamamma Vs The Chief Secretary to Government	MYLARIAAH ASSOCIATES
62	O.S. 964/2015 (EVIDENCE.) IA/1/2015	13-10-2020	Govindappa Vs The Chief Secretary to Government	MYLARIAAH ASSOCIATES
63	O.S. 965/2015 (EVIDENCE.) IA/1/2015	13-10-2020	Ambarish Vs The Chief Secretary to Government	MYLARIAAH ASSOCIATES
64	O.S. 966/2015 (EVIDENCE.) IA/1/2015	13-10-2020	Nagaraj A Vs The Chief Secretary to Government	MYLARIAAH ASSOCIATES
65	O.S. 967/2015 (EVIDENCE.) IA/1/2015	13-10-2020	Venkataramanappa Vs The Chief Secretary to Government	MYLARIAAH ASSOCIATES
66	O.S. 505/2017 (APPEARANCE OF PARTY) IA/1/2017 IA/2/2017 IA/3/2017	13-10-2020	Ramakka, Since dead by her LRs. Gopalappa Vs Papaiah	Shankar
67	O.S. 1642/2019 (APPEARANCE OF PARTY) IA/1/2019	13-10-2020	Sujatha Vs Girish Dikshith D	Ravi Kumar K

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 28-07-2020

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<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1752/2016 (HEARING) IA/1/2016		TTHIMMARAJU Vs NAGARAJU ALIAS RAJANNA	Rakshit K N
2	O.S. 594/2017 (HEARING) IA/1/2017		Srinivasa Murthy M Vs Motappa	Bharathi R
3	O.S. 598/2017 (HEARING) IA/1/2017 IA/2/2017 IA/3/2017		Rajeshwari B R Vs Nanjamma	M V N
4	Misc 55/2017 (HEARING) IA/1/2017		Nagaraju M Vs Swarnamma	S N R
5	M.A. 80/2017 (HEARING) IA/1/2017		Mathews M J Vs Prestige Oasis Home Owners Association	Azhar Meer
<u>12:00 P.M - 1:00 P.M</u>				
6	R.A. 58/2017 (HEARING) IA/1/2017 IA/2/2017		Krishnappa Vs Ravindra K M	K S Mahadevan
7	G and WC 1/2018 (HEARING)		D MURTHY Vs MAHALAKSHMI	P. GYARAPPA
8	O.S. 509/2018 (HEARING) IA/1/2018		Shivakumar M B Vs Puttamma	S Vema Reddy
9	O.S. 690/2018 (HEARING) IA/1/2018		Chowdamma Vs Narasappa	Manu B P
10	O.S. 745/2018 (HEARING) IA/1/2018 IA/2/2018 IA/3/2018		M K ANITHA Vs YASHWANTHPUR BAWASARA AMBA BHAVANI CHARITABLE TRUST	K.V.NARASIMHAN
<u>3:00 P.M - 4:00 P.M</u>				
11	O.S. 778/2018 (HEARING)		Shashikala S Vs Suresh Vallabhji Vora	Prakash K V
12	O.S. 1081/2018 (HEARING) IA/1/2018		Shanthamma Vs Dyavanna	A K Venkatesh

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 1140/2018 (HEARING) IA/1/2018		Rajamma Vs Padmamma	BOJA RAJ
14	O.S. 1186/2018 (HEARING) IA/1/2018		Sankaranarayanan J Vs Venkatamma	Lakshminarayana H
15	R.A. 108/2018 (HEARING) IA/1/2018 IA/2/2018 IA/3/2018		HEMANTHA RAJU Vs SHANKUNTALA	H Shanthi
4:00 P.M - 5:00 P.M				
16	O.S. 1846/2018 (HEARING) IA/1/2018 IA/2/2018		Sumathi Ramesh K R Vs Malathi Jayaprakash K R	V B SHIVAKUMAR
17	O.S. 1898/2018 (HEARING) IA/1/2018		LAKSHMI Vs KAMALAMMA	PADMANABHA
18	R.A. 66/2019 (HEARING) IA/1/2019 IA/2/2019		Rupesh Anand Vs Soubhagya K S	NARASIMHARAJU
19	M.C. 220/2019 (HEARING)		Sunilkumar K Vs Indraja B	B M C
20	O.S. 1788/2019 (HEARING) IA/1/2019		Gangamma Vs Jayamma	Sharadha
Cases listed below are adjourned due to Covid 19				
21	O.S. 683/2020 (FIRST HEARING) IA/1/2020	30-07-2020	PUSHPALATHA N Vs SHANTHAMMA	NAGARAJU H N
22	EX 91/2010 (A.D.R)	28-08-2020	KUM. MEENAKUMARI Vs THE MANAGER	
23	O.S. 523/2012 (A.D.R) IA/1/2012 IA/2/2012 IA/3/2012	28-08-2020	YELLAMMA Vs GAALAMMA	M.S.JITHENDRA HNK - D1 TO 3
24	O.S. 1121/2011 (ARGUMENTS.) IA/1/2011	28-08-2020	VENKATALAKSHMAMMA Vs VENKATASWAMY	J.RAVI KUMAR
25	O.S. 1352/2014 (SUMMONS) IA/1/2014	01-10-2020	Ramamurthy M Vs Narayanamma	B N Puttalingaiah

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 28-07-2020

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26	O.S. 429/2018 (SUMMONS) IA/1/2018	01-10-2020	Channamma Vs Damodar P B	M V Chandra Shekara
27	O.S. 1748/2018 (SUMMONS) IA/1/2018	01-10-2020	Vajramuniyappa Vs Ramakka	R Manjunatha
28	O.S. 21/2019 (SUMMONS) IA/1/2019 IA/2/2019	01-10-2020	Lakkamma Vs Basamma	H S U
29	O.S. 1950/2019 (SUMMONS) IA/1/2019	01-10-2020	VINITHA VIJAYA KUMARA REDDY Vs VINOD KUMAR T	B S N
30	EX 24/2017 (NOTICE)	01-10-2020	Nanjegowda A Vs Padma	
31	M.A. 25/2020 (NOTICE) IA/1/2020	01-10-2020	Rathnamma Vs Abdul Aleem	V. Vijayashekaragowda
32	O.S. 166/2020 (HEARING) IA/1/2020	01-10-2020	Nagaraj S T Vs Muthuraj	HARSHA R.
33	O.S. 491/2020 (HEARING) IA/1/2020 IA/2/2020	01-10-2020	Jayamma alias Chikka jayamma Vs Kempanna	Sridhara T
34	R.A. 4/2020 (FIRST HEARING) IA/1/2020 IA/2/2020	01-10-2020	Gopal Vs Venkatesh Reddy P A	Pradeep H S
35	O.S. 249/2020 (FIRST HEARING) IA/1/2020	01-10-2020	VEERANNA M Vs BASAVARAJU C	Y V J
36	M.C. 76/2020 (FIRST HEARING)	01-10-2020	Neha Rani Vs NIL	Niranjan N Y
37	O.S. 676/2020 (FIRST HEARING) IA/1/2020 IA/2/2020	01-10-2020	LAKSHMI Vs NARSIMIAH	LOKESH N N
38	O.S. 1458/2014 (A.D.R)	01-10-2020	Babu Vs Rathnamma	Babu
39	O.S. 1510/2014 (A.D.R) IA/1/2014	01-10-2020	Gowramma Vs Veerabhadrappa B R	Jagadeeshachari

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
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40	O.S. 1522/2015 (A.D.R) IA/1/2015	01-10-2020	Chalapathy Shetty Vs Balaraj K R	NAGABUSHAN AND ASSOCIATES
41	O.S. 1549/2015 (A.D.R) IA/1/2015 IA/2/2015	01-10-2020	Muniyamma Vs Venkatappa	Srirama
42	O.S. 1648/2015 (A.D.R) IA/1/2015	01-10-2020	Narayanappa Vs Subramani P	K.G. LAKSHMIPATHI
43	O.S. 783/2016 (A.D.R)	01-10-2020	Chandra Reddy G N Vs Srinivasa Reddy G R	Lawyer
44	O.S. 833/2016 (A.D.R)	01-10-2020	Sudharani M Vs Muddaraju C S	T K R
45	O.S. 1510/2016 (A.D.R) IA/1/2016 IA/2/2016	01-10-2020	PRAVEEN CHAKRAVARTHI KOTAM Vs B.N.RAMESH	G.T. KUMAR, T.BALAKRISHNA, H.L. VANITHA AND H.M. UMESH
46	O.S. 1816/2014 (EVIDENCE.) IA/1/2014	01-10-2020	Mynavathy R Vs Ms Maxworth Realty India Ltd.	C G G
47	O.S. 1817/2014 (EVIDENCE.) IA/1/2014	01-10-2020	Sasi Kumar R Vs Ms Maxworth Realtyf India Ltd.	C G G

In the Court of V Addl. Senior Civil Judge,

Bangalore Rural District Bangalore

Cause List Dated 28-07-2020

MORNING SESSION

Sl. No.	Case No.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
01	OS. 1347/2006	Hearing	Sri. A.K.N	
02	OS. 2459/2006	Hearing	Sri. R.M	
03	OS. 3005/2006	Hearing	Sri. K.T.G.P	
04	OS. 173/2007	Hearing	Sri. S.S	
05	OS. 869/2015	Hearing	Sri. J	
06	OS. 528/2020	Hearing	Sri. S.S	
07	OS. 639/2020	Hearing	Sri. D.P.R	
08	OS. 792/2013	Arguments	Sri. J.C.K	
09	OS. 408/2015	Arguments	Sri. D Asso	

AFTERNOON SESSION

Sl. No.	Case No.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
01	OS. 667/2005	Hearing	Sri. H.M.S	
02	OS. 997/2007	Hearing	Sri.T.B.G	
03	OS. 1991/2008	Hearing	-----	
04	OS. 656/2012	Hearing	Sri.P.R.P	
05	OS. 994/2012	Hearing	Sri. K & K	
06	OS. 141/2008	Arguments	Sri. K.M	
07	OS. 1410/2008	Arguments	-----	

NOTE :

1. Only 16 matters posted for hearing / argument are available on 28.07.2020
2. The next date of hearing pertaining to other matters posted on 28.07.2020 will be given on the same day.

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.